

Setting up of review committee for deemed Universities

344. SHRI SUBHASH PRASAD YADAV : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has set up any screening committee for conferring Deemed University status to existing private and other category of colleges;
- (b) if so, the details thereof including the composition of the committee;
- (c) whether review committees were also set up one after another to confer Deemed University status;
- (d) if so, the details thereof during last three years, year-wise;
- (e) the number and names of colleges conferred such status during the last three years, year-wise; and
- (f) the reasons for dissolution of review committee and the total number and names of Deemed Universities as of now?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (f) According to the University Grants Commission, the Commission had constituted on 29/10/2004, a Screening Committee to screen the applications and the presentations from applicant institutions seeking declaration as 'deemed-to-be-universities'. The Committee consisted of the following:

1.	Prof. S.K. Joshi	Convener
2.	Prof. M. Anandakrishnan	Member
3.	Prof. B.S. Sonde	Member
4.	Prof. H.C. Pandey	Member
5.	Prof. M.S. Ananth	Member
6.	Prof. R.S. Sirohi	Member
7.	Dr. Naseem Shah	Member
8.	Prof. P.N. Tandon	Member
9.	Prof. T.N. Kapoor	Member
10.	Dr. P.N. Razdan	Member
11.	President of MCI or his nominee	Member
12.	President of DCI or his nominee	Member
13.	Dr. (Mrs.) Pankaj Mittal, JS, UGC	Member Secretary

Separate Review Committees were constituted by the University Grants Commission in each of the following cases to verify the compliance submitted by these institutions in respect of the deficiencies pointed out by the earlier Expert Committees. The details of the said Review Committees are given below:

- i) Santosh World Medical Academy, Ghaziabad, Uttar Pradesh
- Review Committee consisted of:
- Prof. K. Rammurthy Naidu (Member UGC)
 - Dr. Ravi Saxena (Professor & Head, Department of Anaesthesia & Intensive Care, AIIMS)
 - Dr. A. D. Bhagat Singh (Professor & Head Oral Maxillofacial Surgery, Sharad Pawar, Dental College, Wardha)
 - Dr. Anil Agarwal (Professor, Department of GI Surgery, G B Pant Hospital & Maulana Azad Medical College, New Delhi)
 - Prof.(Ms.) S. P. Jaiswal (Department of Obstetrics & Gynaecology, Queen Mary Hospital, King George Medical College, Lucknow)
 - Dr. Ranjitsingh R. Sulhyan, (Professor & Head, Department of Ophthalmology, Government Medical College, Miraj, Maharashtra)
 - Dr. R.K. Sharma, Dean, Academic Council of Occupation Therapy (ACOT Nominee)
 - Dr. R.C. Deka, Dean, AIIMS (MCI Nominee)
 - Dr. Vikas Dhupar, Professor & Head, Department of Oral and Maxillofacial Surgery, Goa Dental College and Hospital (DCI Nominee)
 - Dr. K.P. Singh, Joint Secretary, UGC - Member Secretary
- ii) Periyar Maniammai Institute of Science & Technology Thanjavur, Tamil Nadu
- Review Committee consisted of:
- Prof. D.S. Chauhan, Vice Chancellor, Lovely Professional University, Punjab & Member, UGC
 - Prof. Ranjit Singh, Director, Netaji Subhash Institute of Technology, New Delhi
 - Shri S.C. Chadha, Deputy Secretary, UGC - Coordinator
- iii) Ponnaiyah Ramajayam Institute of Science & Technology, Thanjavur, Tamil Nadu
- Review Committee consisted of:
- Prof. P. C. Upadhyay (Former Professor of Mechanical of Engineering, Benaras Hindu University)

- Prof. Karmeshu (School of Computer Science, Jawaharlal Nehru University, New Delhi)
- Dr. C.K Kapahi, Deputy Secretary, UGC - Coordinator

Each Review Committee was wound up after the work of review was completed.

During the last three years, 47 institutions were declared by the Central Government, under Section 3 of the University Grants Act, 1956, as institutions 'deemed-to-be-universities'. Details of these are given in the Statement.

Statement

List showing number of Institutions Declared as 'Deemed-to-be-Universities' under Section 3 of the UGC Act, 1956 during the last three years and till 30.06.2009

Sl.No.	State/Union Territory	Number of Institutions Declared as 'Deemed-to-be-Universities'				Total
		2006	2007	2008	2009 (till 30.06.2009)	
1.	Andhra Pradesh	-	1	2	1	4
2.	Bihar	1	-	-	-	1
3.	Gujarat	-	1	-	-	1
4.	Haryana	-	1	1	1	3
5.	Karnataka	1	1	7	-	9
6.	Kerala	1	-	1	-	2
7.	Maharashtra	1	-	1	-	2
8.	Orissa	-	1	-	-	1
9.	Puducherry	-	-	1	-	1
10.	Punjab	-	1	-	-	1
11.	Rajasthan	1	-	-	1	2
12.	Tamil Nadu	2	2	10	-	14
13.	Uttarakhand	-	1	1	-	2
14.	Uttar Pradesh	1	1	1	-	3
15.	New Delhi	1	-	-	-	1
TOTAL :		09	10	25	3	47

Changes in National Council for Higher Education

345. SHRI MOHD. ALI KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has any proposal to make changes in the National Council for Higher Education to suit the present conditions;